[Shri Namo Narayan Meena]

- (a) Annual Report and Accounts of the Irrigation and Water Resources Finance Corporation Limited, New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review, by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 10580/15/14]
- V. A copy each (in English and Hindi) of the following papers:-
 - (i) Consolidated Review of the Performance of Regional Rural Banks (RRBs), for the year ended 31st March, 2013.
 - (ii) Consolidated Report on the Working of the Public Sector Banks (PSBs), for the year ended 31st March, 2013.

[Placed in Library. See No. L.T. 10581/15/14]

- VI. (a) Liquidator's Report of Industrial Investment Bank of India (IIBI) Limited, for the period from 1st April, 2013 to 30th September, 2013, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the Voluntary Winding up Process of the above Bank.

[Placed in Library. See No. L.T. 10590/15/14]

...(Interruptions)...

Reports and Accounts (2012-13) of various corporations, councils and Institutes and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI SANTOSH CHOWDHARY): Sir, lay on the Table:-

L(1) A copy each (in English and Hindi) of the following papers, under subsection (1) of Section 619A of the Companies Act, 1956:-

Papers Laid [11 FEB., 2014] on the Table 465

- (a) Thirty-fifth Annual Report and Accounts of the Indian Medicines Pharmaceutical Corporation Limited, (IMPCL), Mohan, Uttarakhand, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 10578/15/14]

- II. A copy each (in English and Hindi) of the following papers: —
- (i) (a) Twenty-second Annual Report and Accounts of the Rashtriya Ayurveda Vidyapeeth (RAV), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Vidyapeeth.

 [Placed in Library. See No. L.T. 10576/15/14]
- (ii) (a) Annual Report and Accounts of the Central Council for Research in Homoeopathy , New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 [Placed in Library. See No. L.T. 10573/15/14]
- (iii) (a) Annual Report of the Central Council for Research in Ayurvedic Sciences, New Delhi, for the year 2012-13.
 - (b) Annual Accounts of the Central Council for Research in Ayurvedic, New Delhi, for the year 2012-13, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Council.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) and (b) above.

[Placed in Library. See No. L.T. 10573/15/14]

466 Papers Laid

[Shri Santosh Chowdhury]

- (iv) (a) Annual Report and Accounts of the National Institute of Unani Medicine (NIUM), Bangalore, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.

[Placed in Library. See No. L.T. 10577/15/14]

- (v) (a) Annual Report and Accounts of the National Institute of Homoeopathy (NIH), Kolkata, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.

[Placed in Library. See No. L.T. 10842/15/14]

...(Interruptions)...

Reports and Accounts (2012-13) of AAI, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): Sir, I lay on the Table:-

- I. (1) A copy each (in English and Hindi) of the following papers, under subsection (4) of section 28 of the Airport Authority of India Act, 1994:-
 - (a) Eighteenth Annual Report and Accounts of the Airports Authority of India (AAI), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report. (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1)-above.

[Placed in Library. See No. L.T. 10807/15/14]

...(Interruptions)...